

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.248/2015

Date of Decision: 12th February, 2019

CORAM: R. VIJAYKUMAR, MEMBER (A)
RAVINDER KAUR, MEMBER (J)

Mr. Manak Chand Rathore
Aged 42 years,
S/o Shri Badriprasad Rathore
residing near Sen Temple,
Laxminath Ghati, Bikaner,
Rajasthan - 334005

... Applicant

(By Advocate Shri C.M. Jha)

VERSUS

1. The Union of India
through its General Manager,
Western Railway,
Head Quarter Office,
Churchgate, Mumbai - 400 020.
2. The FA&CAO
Head Quarter Office,
7th Floor, Churchgate,
Mumbai - 400 020. **Respondents**

(By Advocate Shri V. S. Masurkar)

ORDER (ORAL)

Per: R. VIJAYKUMAR MEMBER (A)

Learned counsel for the applicant seeks permission to withdraw the OA under instructions from the applicant.

2. In the circumstances, this Original Application is dismissed as withdrawn without any order as to costs. MA No.403/2015 also stands closed.

(Ravinder Kaur)
Member (J)

(R. Vijaykumar)
Member (A)

